

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. I.A. 535/2024

IN C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.
V/s.
Siti Networks Limited.

Appearance

For Petitioner: Adv. Pooja Mahajan a/w Adv. Saurabh Bachhawat i/b
Chandwiok & Majan

For Respondent: Adv. Kunal Tandon, Adv. Richa Saudilya.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Interim order to be continued, list on **09.05.2024** high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//